

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:125
ANSWERED ON:24.02.2015
PNG UNDER ECA
Shetty Shri Gopal Chinayya

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether most of consumers are deprived of the PNG cooking gas facility due to non-inclusion under the Essential Commodity Act;
- (b) if so, whether the Government proposes to take any steps to include it under the Essential Commodities Act, 1955; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a) to (c): No Madam. PNG being a petroleum product is already an essential commodity under the Essential Commodities Act, 1955.